

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5154
ANSWERED ON:14.08.2014
GURGAON - JAIPUR - KOTPUTLI NH PROJECT
Nath Shri Chand

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the consent of Government of Rajasthan was taken prior to finalising the alignment which passes through densely populated towns of Shahjapur, Behror, Kotputli and Shahpura in Gurgaon-Jaipur Highway project;
- (b) if not, the reasons therefor and the steps taken for resolving relocation of religious structures issue; and
- (c) the time by which issue is likely to be solved and the schedule for completion of the project?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

(a) to (c) No, Madam. Gurgaon-Kotputli-Jaipur Highway Project of NH-8 is only upgradation of existing four to six lane highway on the existing alignment. Competent Authority (Land Acquisition) has acquired the religious structures as per NH Act 1956. Although, upon insistence of Govt. of Rajasthan, National Highways Authority of India (NHAI) has deposited Rs. 73.00 lacs to State PWD in June'2014 for relocation of said religious structures. NHAI is pursuing with State PWD for early relocation of said religious structures. The project is likely to be completed by 30th June 2015.